

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.56 OF 2020

IN THE MATTER OF;

Bipin Kumar Patnaik

Appellant

Vs

Registrar of Companies, Orissa and Anr

Respondent

Mr. Ajay Garg, Advocate for appellant.

ORDER

28.02.2020- Heard Learned Counsel for the Appellant.

2. Let notice be issued to Respondent No.1 and 2 through speed post. Requisites alongwith process fee, if not filed, be filed by 5th March, 2020. If the Appellant provides the email address of Respondent No.1 and 2, let notice be also issued through email.
3. List the matter on **31st March, 2020**.

(Justice Venugopal M)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam